

OFFICE OF
THE CHAIRMAN, DISTRICT RECRUITMENT COMMITTEE
DAKSHIN DINAJPUR DISTRICT JUDICIARY
- CUM -
THE DISTRICT JUDGE, DAKSHIN DINAJPUR
DISTRICT COURT COMPLEX, P.O. BALURGHAT
DIST. DAKSHIN DINAJPUR, WEST BENGAL, PIN 733101

ENGLISH DEPARTMENT

No. 01/FTC/DRC

Date: 19th February, 2026

**EMPLOYMENT NOTIFICATION FOR ENGAGEMENT OF 01 (ONE) OFFICE PEON
(GROUP-D) IN THE COURT OF THE ADDITIONAL DISTRICT & SESSIONS
JUDGE, FAST TRACK COURT, BALURGHAT, DAKSHIN DINAJPUR**

NOTIFICATION

Applications in plain paper are hereby invited from retired eligible Government employee / Ex-Serviceman for a Walk-in-Interview for re-engagement against the following vacant post in the Fast Track Court under the judgeship of Dakshin Dinajpur at Balurghat purely on contractual basis for a period of one year (Subject to renewal / extension as per Government Orders and requirement) and not against any permanent sanctioned post in compliance with the direction of the Hon'ble High Court at Calcutta and in terms of the following Government Orders G.O. No. 6716-J dated 14.09.2001, G.O. No. 10408(J)-J dated 27.11.2001 as well as subsequent clarifications / modifications issued by the Judicial Department, Government of West Bengal from time to time including orders dated 10.10.2001, 25.08.2006, 05.07.2006 and other related communications :

Sl. No.	Name of the Post	Number of Vacancy	Pay (Consolidated)	Remarks
1.	Group-D Staff (Peon/Office Peon)	01 (One)	[Last Pay drawn (Pay + D.A.) at the time of retirement] - [Pension + Relief on Pension on the date of contractual agreement]	Purely contractual basis for 1 year (extendable)

➤ **Eligibility Criteria:**

- (i) Must be a retired Government employee / Ex-Serviceman.
- (ii) Age as on 01.01.2026 : Not more than 62 years.
- (iii) Physically fit and mentally alert (to be certified by a registered Medical Practitioner).

➤ **Terms & Conditions:**

- (i) The engagement shall be purely contractual and shall not confer any right/claim for regular appointment or continuation beyond the contract period.
- (ii) No increment during the period of contractual engagement shall be admissible.
- (iii) The remuneration shall be equivalent to last pay drawn + Dearness Relief (as admissible) at the time of retirement or the minimum contractual pay fixed by the State Government from time to time (whichever is higher) as per prevailing orders.
- (iv) The engagement may be terminated at any time without assigning any reason.

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(v) The retired employee shall have to produce original Pension Payment Order (PPO), Last Pay Certificate, Medical Fitness Certificate (in prescribed format), recent passport size photograph (self-attested), documents relating to the work experience in Department where last served in, and other relevant testimonials at the time of walk-in-interview.

(vi) There will be no reservation for such re-engagement in the post.

(vii) No Application Fee is required / payable.

(viii) A candidate furnishing incorrect or false particulars or suppressing any information, will be disqualified and if appointed, shall be liable for dismissal from Service.

(ix) The candidate must not have any criminal background or connected with any type of criminal activities / offence. If any kind of such information comes before the Recruitment Committee at any point of time his candidature will be terminated immediately.

(x) The District Recruitment Committee, Dakshin Dinajpur District Judiciary shall have full discretion to fix the minimum qualifying marks for such Walk-in-Interview and shall have full discretion to relax any or part of the norms.

(xi) The final panel will remain valid for one year from the day of its publication.

(xii) The date of contractual engagement will end on attaining 62 years of age for re-employed person.

➤ **Selection Procedure:**

Selection will be made on the basis of Walk-in-Interview only. No Written Test will be conducted.

Date, Time & Venue of Walk-in-Interview :

Date : On 17th March, 2026

Time : At 03:00 pm.

Venue : District Judge's Conference Room, Balurghat, District Judges' Court Complex, Balurghat – 733101

■ ***The Candidate must report to the District Judge's English Office, Balurghat, D/Dinajpur by 12:00 noon of the day of the Walk-in-Interview.***

➤ **How to Apply:**

Interested eligible retired Government employee / Ex-Serviceman shall have to appear in person with all original documents and one set of self-attested photocopies along with an application in plain paper (Handwritten / Typed) addressed to "The District Judge, Dakshin Dinajpur at Balurghat" mentioning the post applied for, on the scheduled date and time of Walk-in-Interview.

➤ **Important Note:**

(i) No TA/DA will be admissible for attending the interview.

(ii) The Interview Board reserves the right to cancel/postpone the notification or reject any/all applications without assigning any reason.

(iii) The above engagement is subject to final outcome of any pending litigation before the Hon'ble High Court at Calcutta, if any, regarding contractual engagement in Fast Track Courts.

(Manas Basu)
Chairman
District Recruitment Committee
Dakshin Dinajpur at Balurghat